

CORRECTED COPY

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CONTEMPT PETITION (C) NO. 379 OF 2009  
IN  
SPECIAL LEAVE PETITION (C) NO. 14820 OF 2009

AAREM SUBBA NARASA REDDY . . . . . PETITIONER

VERSUS

R. RAMKANTH REDDY, CHIEF SECRETARY . . . . . RESPONDENT

WITH  
CONTEMPT PETITION (C) NO. 393 OF 2009  
IN  
SPECIAL LEAVE PETITION (C) NO. 14820 OF 2009

PALLE YELLA REDDY & ORS. . . . . PETITIONERS

VERSUS

R. RAMKANTH REDDY, CHIEF SECRETARY & ORS. . . . . RESPONDENTS

O R D E R

Mr. L. Nageswara Rao states that in view of subsequent developments, the contempt petitions be dismissed as withdrawn.

Ordered, as prayed for.

.....J  
[HARJIT SINGH BEDI]

.....J  
[CHANDRAMAULI KR. PRASAD]

NEW DELHI

CORRECTED COPY

DECEMBER 03, 2010.

